GOA LEGISLATIVE ASSEMBLY

AMENDMENTS

TO

THE MOTION OF THANKS TO THE ADDRESS OF THE GOVERNOR

Sr.No. Name of the Members and text of the Amendments

S/SHRI VIJAI SARDESAI, SANKALP AMONKAR AND ALTONE D'COSTA, MLAS

The following may be added at the end of the Motion, namely "but regrets that the Address fails to mention about:

- 1. The fact that Covid infected 2.4 lakhs citizens in Goa and 3800+ Covid-19 Goans succumbed to the disease.
- 2. The fiscal deficit or debt to GSDP ratio.
- 3. OBC reservation in Panchayat Polls.
- 4. Online RTI portal for the State.
- 5. zero corruption.
- 6. The failure to provide time-bound services in almost all the Government Departments and the absence of accountability.
- 7. The action against illegal hoardings in the State for violating Section 12 of The Goa, Daman and Diu Public Gambling Act, 1976 by Casino's from Sri Lanka.
- 8. The failure to implement signage policy.
- 9. Including Dhangar Community in Scheduled Tribe list.
- 10. The failure to protect the interest of Police personnel by bringing in the Goa Police Bill.
- 11. Setting of reconstruction of Goa Sadan/ Goa Niwas at Mumbai.
- 12. The delay in the construction of Mopa Airport.
- 13. The date when mining will resume.
- 14. The rate of solving public grievances in time bound manner.

- 15. Setting up Goa Maritime Board.
- 16. Ensuring Goa Coastal Police is well equipped with boats and other equipment to protect Goan fishing areas in the sea.
- 17. Extending the number of Citizen Service Centers to 150.
- 18. Timely monthly payment of Government schemes to women, senior citizens etc.
- 19. Scrapping Goa Bhumiputra Adhikarita Yojana on public demand.
- 20. The remaining 150 Crores of Golden Jubilee fund release.
- 21. Providing access of Government services, documents and websites in Konkani language.
- 22. Smart classrooms for students.
- 23. Drop of Goa University Rankings by 15 places to 96th spot.
- 24. Comprehensive coaching to Students for IIT, JEE, NEET.
- 25. Tribal Sports Festivals and Women Sports Festival.
- 26. Implementation of Goa Youth Policy.
- 27. Reduction in crimes against women.
- 28. Finalisation of Private Forests Report.
- 29. Finalisation of Coastal Zone Management Plan.
- 30. The fulfilment of 10000 jobs promised by the Government
- 31. The rising unemployment in the State.
- 32. Pothole-free road.
- 33. Hosting the National Games.
- 34. Goa becoming 100% Open Defecation Free certification or certified Open Defecation free in rural areas.
- 35. Tanmar Project and its impact on Goa.
- 36. Double Tracking of Railway line for transportation of Coal and its impact on Goa.
- 37. The Expansion of National Highway NH-4A through forest area and its benefits.
- 38. Pollution-free rivers in Goa.

- 39. Tar ball-free beaches in Goa.
- 40. State Water Policy 2021.
- 41. Regularization of employees with more than 10 years experience.
- 42. Goa Human Resource Development Corporation for providing services to Businesses and Industry.
- 43. The suspending recruitment of posts due to inability to hold free and fair recruitment process in Government Departments.
- 44. The recruitment through Staff Selection Commission.
- 45. Enhancement of Journalist pension by Rs.1000.
- 46. No mention of providing these journalists space at taluka-level offices in vacant Government premises.
- 47. The Journalist Welfare Bill.
- 48. No mention of 1000 Bee boxes distributed to trained beekeepers during 2021-22.
- 49. Subsidy/schemes for traditional artisan.
- 50. The amount spent on Labour Welfare.
- 51. No mention of schemes to provide musical instruments to cultural groups, bhajani mandals and shigmotsav mandals.
- 52. The Implementation of Global Goans Programme.
- 53. Enhancing contribution to the toddy tapper welfare fund.
- 54. No mention of fair compensation for all farmers who suffered crop loss.
- 55. Setting up of 12 Farmer Producers Organizations, one each in every taluka for Crop Production, Post-Harvest Management and marketing of Agriculture Produce.
- 56. Two Centres of Excellence for cultivation of high value vegetables and flowers at Government farm in Kalay (Sanguem taluka) and Codar (Ponda Taluka).
- 57. Implementation of the Stray Cattle Management Scheme.

- 58. Implementation of Stray Dog population control in every village and town.
- 59. Seed Bank for the preservation of Germplasm and project "GO- VAN" for Conservation of Biodiversity through Livelihood intervention.
- 60. Petrol prices in the State hitting all-time high of Rs 106 in Goa.
- 61. Increasing power tariffs and Gas prices in Goa.
- 62. Failure to provide 24X7 drinking water to the citizens of the State.
- 63. Providing fish at subsidised rates.
- 64. Setting up a Convention Center at Dona Paula.
- 65. The loss of Rs 2000-7200 Crores suffered by Goa Tourism sector as mentioned in a survey by GTDC.
- 66. Completion of Ayush Hospital by December 2021.
- 67. Health for All initiative involving comprehensive health checkups of Goan brothers and sisters.
- 68. Rs 75 lakh excess to run 50 electric buses over 8 months.
- 69. 9 Crore provided and spent on Bus replacement scheme.
- 70. Rs 10 Crore earmarked and spent to formulate Kadamba Sathi Scheme.
- 71. Construction of Goa College of Pharmacy, Extension Block of Goa College of Arts and setting up research cell for urban design and sustainable architecture.
- 72. Strengthening the infrastructure at existing Ravindra Bhavans.
- 73. No mention of renovating Government quarters and construction of high-rise buildings consisting of 224 'B' Type quarters at Porvorim and constructing 42 'B' type quarters at Arlem, Margao.
- 74. The status of generation of floating solar power plant, and 600 MW of solar and hydro power, which includes hybrid solar wind and wave energy plant.
- 75. Residential hostels for workers in industries.

- 76. Providing quality infrastructure for industries in Goa and addressing their various grievances.
- 77. A task force to examine and propose a viable solution for rejuvenating sick closed units in industrial estates.
- 78. Protecting scarce industrial land from being diverted for non-industrial use.
- 79. Medical device park in Goa.
- 80. Greenfield Electronics Manufacturing Cluster project.
- 81. Implementation of Integrated Coastal Zone Management which is a World Bank Project at an estimate of Rs. 200 crores for the next five years.
- 82. Assessment and documentation of potential fishery zones in Goa.
- 83. Set up of network for online water quality, air quality and noise monitoring.
- 84. Village Disaster Management Plan, Construction of new building for Police Headquarters, EVM warehouse, Tallest State of Art Building at Patto and Ravindra Bhavan at Mapusa.
- 85. Protection of International, National and State heritage sites from illegal construction.
- 86. Guaranteeing employment for locals.
- 87. Reviving 70+ government schools that have been shut down.
- 88. Organic Agriculture University announced by CM in 2020 Budget Speech.
- 89. Heritage circuits in Sattari taluka.
- 90. The Construction of Zilla Bhavans.
- 91. District Development Committees.
- 92. Full-fledged District Hospital.
- 93. The funds spent on advertising and implementation of the advertising policy.

- 94. Goa Bazaar at Merces.
- 95. The quality of internet provided by GBBN Network .
- 96. Restarting sustainable sand mining.
- 97. The quality of work of Colva Tourist Circuit.
- 98. Fish/food testing labs at wholesale fish market.
- 99. Day Care Centres at IPHB.
- 100. Model villages developed on unique themes such as tribal, agro, crafts, heritage and other such concepts, which would allow tourists to visit the offbeat locations in the State instead of concentrating only on the coastal belt.

ASSEMBLY HALL PORVORIM, GOA 8th JULY 2022 NAMRATA ULMAN SECRETARY, LEGISLATURE